

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP09/16	IA 14/16, IA 16/16, IA 26/17 IA 27/17 & IA 34/17 & IA 50/17, IA 162/17 in TP 83/16	For hearing	397/ 398	M. Nandana Reddy Vs. Sri Lakshmi Narasimha Mining Co. P. Ltd. & 6 Ors.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) CA G V Rao  
9346161601

R-1, R-2



2) Shreyas A  
9036118414  
for VGB Associates

Petitioner



3) Y. PRASAD  
Advocate  
9440977194

for R-1, R-3, R-4



**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 50/17 is listed today for passing order. Orders are not made ready. List it for passing orders on 19/01/2018.

  
Member (T)

  
Member (J)